

## RAJYA SABHA SECRETARIAT

**Application for permission to carry cellular phone inside Parliament House/Parliament House Annexe by the PS/PA of Member of Parliament.**

Dated the \_\_\_\_\_

To  
THE SECRETARY GENERAL  
RAJYA SABHA.

Sir,

Please permit my PS/PA to carry *Cellular Phone* in Parliament House/Parliament House Annexe to assist me in my Parliamentary work.

His/Her particulars are given below:-

1. Name in full  
(In Block Letters) \_\_\_\_\_
2. Father's Name  
(In full) \_\_\_\_\_
3. PA/PS pass No. \_\_\_\_\_
4. Cellular Phone No. \_\_\_\_\_
5. Specimen Signature of PS or PA  
\_\_\_\_\_

I take full responsibility for him/her and certify that while in the precincts of Parliament and he/she will not be engaged in any work other than assisting me in my parliamentary duties.

Yours faithfully,

Member of the Rajya Sabha,  
Division No. \_\_\_\_\_